

List of case record in 1 Sheet

Filing no.B.A.-8415/2020

Binod Mahli

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Kumar Gautam Sahu

Defects

9. (i) Cause title may be suitably corrected/ completed in the body of Vak.
- (ii) Address of the petitioner may be completed in the body of Vak.
- (iii) Name of the Ld. Advocate who have accepted the Vak. may be only stated in the body of vak.
- (iv) year of P.S. case may be corrected in para-1.
- (v) Page-8/A is faint and not fairly legible.
- (vi) Statement regarding Imp. Order is missing in the petition.